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* IN THE HIGH COURT OF DELHI AT NEW DELHI

28 +

C.O. (COMM.IPD-TM) 179/2023

THE HERSHEY COMPANY Petitioner

Through: Mr. Urfee Roomi, Ms. Apoorva

Bharati, Ms. Anuja Chaudhury, Mr. Ritesh Kumar, Mr. Anubhav Chhabra & Ms. Radhika Arora,

Advs. (M: 9811600017)

versus

DILIP KUMAR BACHA, TRADING AS SHREE GANESH
NAMKEEN & ANR Respondents

Through: Mr. Nikhil Sharma and Mr. Shakti

Priyan Nair, Advs. assisting the

Court. (M:9711721913)

Mr. Aditya Gupta, Assisting the

Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs.

Mr. Vaibhav Vutts, Adv. Assisting

the Court.

Mr. Kapil Wadhwa, Mr. RV Yogesh, Ms. Sindoora VNL, Mr. Twinkle Rathi & Mr. KV Pawan Kumar,

Advocates. (M: 9533864588)

24 WITH

+ C.O. (COMM.IPD-TM) 778/2022 and I.A. 20333/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

Through: Mr. Adarsh Ramanujan, Ms.

Sulekha Agarwal, Ms. Soumya Singh & Mr. Prince Pathak, Advs.

(M: 8860193982)

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr. Nikhil Sharma and Mr. Shakti

C.O. (COMM.IPD-TM) 179/2023 & connected matters

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Priyan Nair, Advs. Assisting the Court.

Mr. Aditya Gupta, Assisting the Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs. (M: 9810788606)

Mr. Kapil Wadhwa, Mr. RV Yogesh, Ms. Sindoora VNL, Mr. Twinkle Rathi & Mr. KV Pawan Kumar, Advocates.

25 WITH

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C.O. (COMM.IPD-TM) 782/2022 and I.A. 20524/2022 KOHINOOR SEED FIRLDS INDIA PVT LTD Petitioner

Through: Mr. Saurav Agarwal; Mr. A

Mr. Saurav Agarwal; Mr. Adarsh Ramanujan, Mr. Skanda Shekhar, Ms. Sulekha Agarwal, Ms. Soumya Singh, Mr. Prince Pathak, Ms. Kavya Pahwa and Ms. Divya

Hirawat, Advs.

versus

VEDA SEED SCIENCES PVT LTD & ANR. Respondents

Through: Mr. Nikhil Sharma and Mr. Shakti Priyan Nair, Advs. assisting the Court.

Mr. Aditya Gupta, Assisting the Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs. Mr. Kapil Wadhwa, Mr. RV Yogesh, Ms. Sindoora VNL, Mr. Twinkle Rathi & Mr. KV Pawan Kumar.

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Advocates.

26 WITH

+ C.O. (COMM.IPD-TM) 783/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

Through: Mr. Saurav Agarwal; Mr. Adarsh

Ramanujan, Mr. Skanda Shekhar, Ms. Sulekha Agarwal, Ms. Soumya Singh, Mr. Prince Pathak, Ms. Kavya Pahwa and Ms. Divya

Hirawat, Advs.

versus

VEDA SEED SCIENCES PVT LTD & ANR. Respondents

Through: Mr. Nikhil Sharma and Mr. Shakti

Priyan Nair, Advs. assisting the

Court.

Mr. Aditya Gupta, Assisting the

Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs.

Mr. Kapil Wadhwa, Mr. RV Yogesh, Ms. Sindoora VNL, Mr. Twinkle Rathi & Mr. KV Pawan Kumar,

Advocates.

27 WITH

+ CS(COMM) 828/2022 and CRL.M.A. 8235/2023, I.A. 20135/2022, 20140/2022, 21994/2022, 2200/2023, 2212/2023, 12359/2023

M/S KOHINOOR SEED FIELDS INDIA PVT LTD Plaintiff

Through: Mr. Saurav Agarwal; Mr. Adarsh

Ramanujan, Mr. Skanda Shekhar, Ms. Sulekha Agarwal, Ms. Soumya Singh, Mr. Prince Pathak, Ms.

Kavya Pahwa and Ms. Divya

Hirawat, Advs.

versus

C.O. (COMM.IPD-TM) 179/2023 & connected matters

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M/S VEDA SEED SCIENCES PVT LTD Defendant

> Mr. Nikhil Sharma and Mr. Shakti Through:

> > Priyan Nair, Advs. assisting the

Court.

Mr. Aditya Gupta, Assisting the

Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs. Mr. Kapil Wadhwa, Mr. RV Yogesh, Ms. Sindoora VNL, Mr. Twinkle Rathi & Mr. KV Pawan Kumar.

Advocates.

23 **AND**

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C.O. (COMM.IPD-TM) 151/2022

LIBERTY FOOTWEAR COMPANY Petitioner

> Mr. Kapil Wadhwa, Ms. Surya Through:

Rajappan, Ms. Tejasvini Puri & Ms. Vasanthi Hariharan, Advs.

9891929028)

versus

LIBERTY INDUSTRIAL GROUP PTE LTD. &

ANR. Respondents

> Mr. Gautam Wadhwa, Adv. for R-1. Through:

> > (M: 9871444784)

Mr. Aditya Gupta, Assisting the

Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr.

Alexander Mathai Paikaday, Advs.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% 11.10.2023

1. This hearing has been done through hybrid mode.

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<u>CS(COMM)</u> 828/2022 and <u>CRL.M.A.</u> 8235/2023, <u>I.A.</u> 20135/2022, 20140/2022, 21994/2022, 2200/2023, 2212/2023, 12359/2023

- 2. The present suit for infringement of trademarks 'SADANAND' and 'TADAAKHA' has been filed by the Plaintiff-M/s Kohinoor Seed Fields.
- 3. The present suit was tagged with the cancellation petition where issues of jurisdiction were being considered by the Court. However, there is an urgency expressed that an injunction order dated 1st December 2022 has been operating. Accordingly, the suit is de-tagged from the cancellation petitions being *C.O.* (*COMM.IPD-TM*) 783/2022 and *C.O.* (*COMM.IPD-TM*) 782/2022.
- 4. After the issue of jurisdiction is decided, the parties may move for consolidation of the cancellation petition once again, at a later stage, if permissible.
- 5. This suit is, accordingly, listed on 9th February, 2024 for hearing of the pending applications.
- 6. This suit shall not be treated as part heard.

C.O. (COMM.IPD-TM) 151/2022

C.O. (COMM.IPD-TM) 778/2022 and I.A. 20333/2022

C.O. (COMM.IPD-TM) 782/2022 and I.A. 20524/2022

C.O. (COMM.IPD-TM) 783/2022

C.O. (COMM.IPD-TM) 179/2023

- 7. Today, submissions by Ld. Counsel Mr. Nikhil, who is assisting the Court and Mr. Kapil Wadhwa, ld. Counsel appearing on behalf of the Petitioner in *C.O.* (*COMM.IPD-TM*) 783/2022 have been heard.
- 8. Judgments reserved in these matters on the issue of jurisdiction.

PRATHIBA M. SINGH, J.

OCTOBER 11, 2023

dj/dn

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